NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21
C.P. (IB)/423(MB)2023

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: M/S. WIZ LOGTEC INDIA PRIVATE LIMITED (FORMERLY KNOWN AS M/S. M + R LOGISTICS (INDIA) PRIVATE LIMITED) V/s STRIDES PHARMA SCIENCE LIMITED

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Alpa Jain, Ld. Counsel for the Petitioner present. Adv Meiron Damania a/w Adv Amiy Kumar i/b. King Stubb and Kasiva for the Corporate Debtor present.
2. Both the counsel sought for an adjournment contending that the settlement talks are in process. Time granted.
3. List this matter on 25.04.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/